



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.03.2026

NOTICE

Please take notice that the matters listed in the **Chennai Bench at 10:30 AM** on **26.03.2026** will now be taken up at **02:00 PM**.

Further, please take notice that the bench notified for the **Chennai Bench on 26.03.2026** is re-constituted. Composition of the re-constituted Bench shall be as under.

Chennai Bench (02:00 PM)

- 1. Hon'ble Mr. Justice Yogesh Khanna, Member (Judicial)**
- 2. Hon'ble Mr. Jatindranath Swain, Member (Technical)**

By order of Hon'ble Chairperson
-sd/-
Registrar